

(b) to (d). In view of reply to part (a) above, this does not arise.

**Representation from Rajasthan Chamber of Commerce and Industry on the Divisional Railway Users Consultative Committee**

1966. SHRI SHANTI DHARIWAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received any representation from the Rajasthan Vyapar Udyog Mandal (Rajasthan Chamber of Commerce and Industry) for being given representation in Divisional Railway Users Consultative Committee ;

(b) whether Government have taken any action in this regard so far ;

(c) if so, the reasons thereof ; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) Yes, Sir,

(b) to (d). Yes, Sir. The Rajasthan Chamber of Commerce and Industry, Jaipur has been granted representation on the Divisional Railway Users' Consultative Committees on Jaipur and Kota Divisions.

**Introduction of a Train between Delhi and Bombay via Kota Requiring on Reservation.**

1967. SHRI SHANTI DHARIWAL : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have received any representation for operation of a train from Delhi to Bombay via Kota requiring no reservation ;

(b) if so, the action taken thereon so far ; and

(c) if not, the reasons therefore ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) to (c). The feasibility of introducing a train between Bombay & Delhi via Kota has been examined, but not found feasible due to lack of resources like coaches, locomotives & spare line capacity.

[*English*]

**Inter-State Dispute of Rajghat Dam**

1968. SHRI MAHENDRA SINGH : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether some Inter-State issues of Rajghat Project are lying unsettled between Madhya Pradesh and Uttar Pradesh;

(b) whether Government of India are aware of these issues;

(c) if so, what steps have been taken by Government of India to settle these issues;

(d) whether it is a fact that the work on the above project has been slowed down for want of adequate funds; and

(e) if so, whether Government of India are contemplating to provide adequate aid or loan for early completion of this project ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKAR-ANAND) : (a) to (c). There have been some differences between Uttar Pradesh and Madhya Pradesh about the design of the canal head regulators of Rajghat Dam Project and also in regard to the alignment of Datia-Carrier Canal of Madhya Pradesh passing through U.P. Territory. In the Executive Committee of the Betwa River Board held on 7.2.1985 in which the representative of the U.P. and M.P. participated, broad agreements in the design capability of the